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to Questions

Non-Utilisation of Central Funds for the Welfare of SCs/STs in Karnataka

1179. SHRI **JANARDHANA** Will POOJARY: the Minister of WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to an Editiorial in the 'Deccan Herald' (Bangalore), dated 5th October, 1995, under the "Earnestness needed", wherein it has been stated that Central Funds meant for welfare of SCs/STs in Karnataka have been allowed to lapse year after year;
- (b) if so, the details of the funds that lapsed in the years 1992, 1993, 1994 and so far in 1995; and
- (c) the measures Government propose ?o take to ensure that funds are utilised and not allowed to lapse?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) and (c) Inforamtion is being collected from the state Government and will be placed on the table of the House. Necessary monitoring and coordination is carried out to ensure funds are utilised in time.

Self-Sufficiency in Foodgrains

1180. SHRI SANJAY DALMIA: will the Minsiter of AGRICULTURE be pleased to state:

- (a) the foodgrain items in which the country has achieved self-sufficiency at present:
- (b) whether there are any foodgrains which are being exported at present but we have not achieved self-sufficiency; and
- (c) if so, the details thereof and the annual export postion of those items?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) the country has achieved self-sufficiency in various foodgrain items except in pulses.

- (b) Yes, Sir.
- (c) The export of pulses has been as follows:

| Item | 1994-95 (P) | | 1995-96 (P) | |
|-------|--------------------|-------|-----------------|--------------------|
| | | | (Apr. to Aug.) | |
| | Qty. | Value | Qty | Value |
| | (in 000 tonnes) | ` | (in 000 tonnes) | (in crores of Rs.) |
| Pulse | 59.50 | 90.36 | 20.23 | 37.62 |
| Р — | Provision al. | | | |

Production of Sugarcane in the Country

- **SHRI KRISHAN** 1181. LAL SHARMA: Will Minister the of AGRICULTURE be pleased to state:
- (a) whether it is a fact that there is frequent variation in the production of sugarcane in the country;
- whether Government have enquired into this aspect of sugarcane production;
- (c) whether any strategy has been planned to meet such situation; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (d) There is no significant frequent variation in the Sugarcane prodcution. The production of sugarcane has shown a positive trend over a period of time.

Tamil Nadu's Scheme for harnessing the surplus water of Kerala's Rivers

- 1182. DR. D. MASTHAN: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether Government are considering the demand of Tamil Nadu for harnessing the surplus water of west flowing rivers of Kerala for use in, its

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- (b) if so, the steps taken on the matter; and
- (c) whether any study has been done so far, in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) A request from the Government of Tamil Nadu was received in August 1993 for harnessing the surplus water of west flowing rivers of Kerala especially the Pamba-Achankovil-Vaigai Link.

and (c) The National Water Development Agency (NWDA) has carried out water balance studies of various west flowing rivers of Kerala to assess the quantity of surplus/deficit waters with a view to plan interbasin transfer of water from surplus to deficit basins after meeting in-basin requirements in the ultimate stage of development. The NWDA has also prepared a feasibility report of the Pamba-Achankovil-Vaippar Link. The feasibility report has been sent to the States of Kerala and Tamil Nadu. The implementation of the proposal depends upon the Understanding/Agreement between the States of Kerala -and Tamil Nadu.

खनन क्षेत्र में विदेशी निवेशकों को आकृष्ट किया जाना

- 1183. श्री सत्य प्रकाश मालवीय: क्या ख़ान मंत्री यह बताने की कृपा करेंगे किः
- (क) खनन क्षेत्र में निवेश करने वाली विदेशी कम्पनियों को सरकार द्वारा क्या-क्या रियायतें दी गयी हैं और क्या ये रियायतें "गैट" करार मेंउल्लिखित रियायतों जैसी हैं:
- (ख) आठवीं पंचवर्षीय योजना के दौरान विदेशी कम्पनियों के लिए कौन-कौन से क्षेत्र ख़नन के लिए खोले गये हैं। और उनकी अलग-अलग संख्या कितनी हैं:
- (ग) इस क्षेत्र में देश के निजी क्षेत्र को भी प्रवेश की अनुमति दी जायेगी;और
 - (घ) क्या विदेशी निवेश को आकृष्ट करने के लिए

आयोजित तीन दिवसीय अंतर्राष्ट्रीय सम्मेलन के प्रतिनिधियों को यह बताया गया कि देश में उच्च और मध्यम श्रम वर्ग के 25 करोड़ लोग हैं जिनकी उपभोक्ता वस्तओं की वार्षिक जरूरत 25 अरब अमरीकी डालर के बराबर हैं?

to Questions

ख़ान मंत्रालय के राज्य मंत्री (श्री गिरधर गंमग): (क) ख़नन क्षेत्र में निवेश करने वाली विदेशी कम्पनियों को कोई अलग से रियायत नहीं दी गई है।

- (ख) और (ग) राष्ट्रीय ख़निज नीति,1993 द्वारा निजी क्षेत्र की भारतीय और विदेशी दोनों कम्पनियों द्वारा गवेषण और विदोहन के लिए 13 ख़निजों अर्थात तांबा,मेगनीज,सीसा,क्रोम अयस्क अयस्क, जिंक, सल्फर, मोलिब्डेनम, स्वर्ण, अयस्क,हीरा,निकिल और प्लेटिनम समूह की धात्ओं को अनारक्षित किया गया हैं।
- (घ) चूंकि अंतर्राष्ट्रीय सम्मेलन का नाम दिनांक और स्थान का उल्लेख नहीं किया गया हैं,यह सत्यापित करना सम्भव नहीं हैं कि कभी ऐसा बयान दिया गया था।

कृषि लागत और मूल्य आयोग की सिफारिशें

- 1184. श्रीमती सुषमा स्वराजः क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच हैं कि कृषि लागत और मूल्य आयोग ने वर्ष 1996-97 में रबी की फसल के लिए गेहं का समर्थन मूल्य 380 रूपए प्रति क्विंटल की दर से तथा छः महीने बाद बेचने वाले किसानों को ४०० रूपए प्रति क्विंटल देने की सिफारिश की है:
- (ख) यदि हां,तो क्या सरकार ने समर्थन मल्य निर्धारित करने के बारे में कोई निर्णय लिया हैं:
 - (ग) यदि हां,तो तथ्य क्या हैं;और
 - (घ) यदि नहीं,तो उसके क्या कारण हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री अरविन्द नेताम): (क) से (घ) 1996-97 में विपणित की जाने वाली वर्ष 1995-96 की रबी फसलों (गेंह सहित) के लिए मृल्य नीति पर सरकार विचार कर रही हैं।